

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**SOUTHERN ZONE AT CHENNAI****Original Application No. 114/2022 of 2020**

(under Section 14 and 15 read with Section 8 (1) of the National Green Tribunal Act, 2010)

IN THE MATTER OF

SaguturuDayaker Reddy
 S/o VenakataSubba Reddy
 Aged about 47 years
 Resident of Mallam Village and post
 Chittamuru Mandal,
 SPSR Nellore District
 Andhra Pradesh 524403
 Having agriculture land at
 Survey Nos. 59-1P,59-2,60-2P, 105-2P, 104-3P,
 104-6P, 62-2P,
 Ranganadhapuram Village

..Applicant

Vs

1. State of Andhra Pradesh,
 Through its Chief Secretary,
 1st Block, Ist floor, Interim Government Complex
 A.P. Secretariat office
 Velagapudi
 Andhra Pradesh 522 503

2. Andhra Pradesh State Pollution Control Board
 Through its Member Secretary,
 D.No.33-26-4D/2 Near Sunrise Hospital,
 Pushpa Hotel Centre, Chalamalavari Street
 Kasturibaipet
 Vijayawada 520 010

3. Department of Fisheries,
 State of Andhra Pradesh
 Through its Commissioner,
 Bandar Road, Poranki
 Vijayawada 521137
 Andhra Pradesh

4. Coastal Aquaculture Authority,
 Through its Member Secretary,
 5th Floor, Integrated Office Complex for
 Animal Husbandary and Fisheries Department,
 Nandanam
 Chennai 600 035

5. District Collector, Nellore
 Achari Street, VRC Centre,
 Nellore District
 Andhra Pradesh 524 003

P. Jasev g/a/b/c

6. Sri Volipi Seenivasulu

Resident of Venkanapalem Kota SO,
Kota Mandal Nellore Dt. 524411

Having Prawn/Shrimp Aqua farm at
27-6, 27-5, 27-4, 27-3, 29-1, 29-2, 29-3, 15-1, 3, 8-2B
Padarthiyari Kadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

7. Sri Kami Reddy Balasuneel Reddy,
C/o Parvathareddy, Venkata Ramanareddy

Resident of Mallam village and post
Chittamuru Mandal, Nellore District
Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey No. 15-6
Padarthiyari Kadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

8. Sri Teegla Suresh Babu,
Resident of Pittivaanapallivillage,
Muttimbaku Post Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 1, 3-2B
Padarthiyari Kadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

9. Sri Pitti Paradhamaiah,
Resident of Pittivaanapallivillage,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 17-2,
Pittivaanapallivillage, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

10. Smt. Manubolu Sailaja,
Resident of Pittivaanapallivillage,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

11. Sri Manubolu Sathish
Resident of Pittivaanapallivillage,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at

P. Manubolu Sathish

Survey No. 14-3, 28-1
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

12. Sri Theegala Suresh Babu
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 9A, A3, B,C
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

13. Sri Manubolu Venkaiah,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

14. Sri PamajiChinnaChengaiiah,
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 27-4
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

15. Smt. Kapaluru Varalakshmi
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 70-2
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

16. Smt. TheruvaiBujamma
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at

P. Sankarajayudu

Survey No. 1-1
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

17. Sri TheruvaiThirupalu
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 33-4, 39-4B
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

18. Smt. Pari Koteshwaramma
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

19. Smt. ChellakuruMadhusudhanamma
Resident of Gongunta
Mambattu Post Nellore District
Pin 524 121
Resident of Pittivaanapallivillage ,
MuttimbakuPost Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

20. Sri ParavathareddyVenkatrama,

Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 17-2B,18-2PA, 20-1, 21-5, 27-P2
23-1,16-2A, 11-1A,13-3
Pittivaanapallivillage ,

P. Basu Srinivas

Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

21. Parvathareddy Venaktakrishna Reddy
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 17-2C, 18-2A1, 20-2, 21-6,
27-P1, 23-2, 16-2B, 11-2, 13-2
Padarthavyari Kandriga village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

22. Sri Pernati Prabhakar Reddy
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 15-4A, 21-1
Pittivaanapalli village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

23. Smt. Peranati Subbamma
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 15-4C, 21-3
Padarthavyari Kandriga village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

24. Sri Kalluru Rajendra Babu
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-6
Padarthavyari Kandriga village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

24. Sri Kalluru Rajendra babu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal, Nellore District, Pin 524415

P. Vasudev Reddy

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-6
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

25. Sri Manubolu Sathish
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1A, 38-2, 27-3, 38-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

26. Sri TheruvaiThirupalu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1C, 60-1, 60-4, 60-7
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

27. Sri Nunjala Madhu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1C
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

28. SmtManuboluRangamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-1A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,

P. Basu Srinivas

Chittamuru Mandal,
Nellore District Pin 524415

29. Sri Manobolu Venkalah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-4A, 39-2, 39-3, 17-1,31-3,38-7
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

30. Sri. Pamanji Chinna Chengaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

31. Smt. Manubolu Sailaja
Resident of PadarthiyvariKandriga village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-6
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

32. Sri Theruvai Chandraiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 39-4A, 60-3, 41
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

P. Vasu Sai 32

33. Sm. Pamaji Chengamma,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

34. Smt. ManuboluIndhriamma.
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

35. Smt. KalluruSusilamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1C
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

36. Sm. Nunjala Padma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1E1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

37. Smt. ThevuuaiBagyalakshmi
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

P. 2008 w 5/24/20

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

38. Smt. TheruvaiBujjamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 60-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

39. Sri Pari Vijayakumar
Resident of Mallam Post and village Pittivaanapalli
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 50-2B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

40. Sri AllipoodiSreenivasulu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 105-5
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

41. Sri AllipoodiBaBU
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 105-5
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

P. Roshan Kumar

42. Sri PittiMunaswami
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 91-2C,
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

43. Sri Pitti Lokaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 94
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

44. Sri. Pitti Venateshwarulu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 63-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

45. Sri Manubolu Vekateshwarlu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 41
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

P. 2005 & 2006

46. Sri Kanapa Guravaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 52-3, 53-3
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

47. Sri Pitti Subramaniam
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

48. Sri PandhiKottaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

49. Sri KakaniChengaiyah,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

50. SmtPitti Jayalakshmi
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at

P. 2036/5/17/2

Survey Nos. 1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District Pin 524415

51. Sri PittiAmaraiyah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 5-2A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

52. Smt. PittiChandharamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 8-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

53. Smt. Venalareddy Shymalamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 9-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

54. Sri Pitti Hanumathaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 20-2B, 9,-2,10,13,0,28-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

P. 2024/2/20

55. Sri Pitti Krishnaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 20-3, 23-5, 23-6
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

56. Sri Chinthareddy Kota Reddy
Resident of Muttimbaku Village & Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 24-3
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

57. Smt. Basivireddy Rajamma,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 29-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

58. Sri Pamanji Baskar
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 30-2B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

59. Smt. Duvuru Sunitha
Resident of Muttimbaku Village and Post,
Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

P. వంశీధర్ శర్మ

Having Prawn/Shrimp Aqua farm at
Survey Nos. 31-6B
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

60. Sri KalluruVekateshwarlu,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

61. Smt. PittiParandhamaiah,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 3-2A
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

62. Sri KaamireddyVijayasekar Reddy
Resident of Mallam Village and Post
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

63. Sri KalahastiVasanthamma
Resident of Mallam Village and Post
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 181-2
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District

P. Suresh Chandra

64. Sri PittiVenkateswarlu
Resident of Pittivaanapalli village
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 3-P1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

65. Sri Pitti Venkateswarlu
Resident of Pittivanpalli village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

66. Sri Pitti Chandramma
Resident of Pittivanpalli village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 5-1
Pittivaanapallivillage ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

..Respondents

COUNTER AFFIAVIT OF 21st RESPONDENT

I, Parvathareddy Venkatakrsihareddy Son of Narayana Reddy, Hindu,
aged about 51 years resident of Mallam Post and village, Chittamuru
Mandal , Nellore District - 524403 do hereby solemnly affirm and state
as follows:-

P. 2008w 5j ai 08w

1. I state that I am the 21 st Respondent in the above stated Original Application in the above referred original application hence I am well acquainted with the facts and circumstances of the case.
2. At the outset this Respondent denies each and every allegation made in the Original application and the Petitioner is put to strict proof thereof.
3. It is submitted that this Respondent is the absolute owner of the property at PadarthiyariKandriga village, ChittamuruMandalam, Nellore District situated in survey Nos. 27-P1, 23/2, 21/6,20.2, 16/2B, 17/2C, 13/2 , 11/2, 18/2A1.
4. It is submitted that the Respondent was desirous of conducting Aqua Culture business and applied for license to the Competent Authority under the Coastal Aquaculture Authority Act, 2005 and was granted with the license vide license dated 22.11.2017 and 03.11.2019. The said licenses are in force till date. It is submitted that this Respondent has been undertaking the business of Prawn Culture strictly in accordance with the Rules and Regulations.
5. It is submitted that the agricultural lands are at the distance more than 500 meters from the aqua culture ponds and hence there is no probability even remote possibility of the Respondent in any manner polluting the either water source or irrigation water.
6. It is submitted that saline water from the ponds is let out into the draining channel which joins the Royalavagudown stream where it meets Buckingham canal and the sea.
7. Therefore it is submitted that this Respondent is not at all polluting any water source. It is submitted that without appreciating the fact that this Respondent ponds are all authorized, the present application has been filed.

P. Vasudevan

8. It is submitted that so far as this Respondent is concerned in the expert committee report the relevant entries are 8,10,13,14,16,18,19, 27, 22 23. It is submitted that the only in entry Nos.14,16,18,19,20,22 & 27 this Respondent's representative name finds place in all the other entries this Respondent's name of Lessees is shown but since this Respondent alone is the owner of the land and license holder and he is replying for the other entries as well.

9. It is submitted that only with respect to Sl. No. 8,10,13, 16,/2b, 13/2, 11/2, 20 alone are concerned the report states as if the said survey Nos and Aqua Culture ponds are unauthorized. It is submitted as a matter fact, in the year 2020, the Andhra Pradesh Government Enacted Andhra Pradesh State Aqua Culture Development Authority Act notified with effect from 17.06.2020.It is submitted that as per said enactment under sec. 22 if any existing Aqua culture farmers do not have a license or registered with Coastal Aqua Culture Authority as on the appointed date they shall apply for license in the prescribed format within 4 months.

10. It is submitted that this Respondent applied vide application dated 14.06.2021 and the same is kept pending. It is submitted that as per sec 22 (7) from the said enactment it accepts or rejection of the application for license is not issued within 15 days from the date of application , the license shall be deemed to be issued.

11. It is submitted that thus since the Respondent's ponds were already in existence from the year2017- 2019, he had applied under the said enactment and in view of the deeming provision contained in Sec 22 (7) Respondent is deemed to have granted license hence can never be classified as unauthorized.

P. Vasu Lakshmi

12. It is submitted that if the Expert Committee had issued notice the Respondent would have brought the same to the knowledge of the expert committee. Further, it is submitted that without prejudice that so called unauthorized survey nos are contiguous with the authorised survey number and hence possess the same electricity connection and the same outlet for saline water. Therefore it is submitted that part of it could never be classified as authorised and the other part unauthorized especially in view of the deeming provision of the Statement Enactment

13. It is submitted that thus unnecessarily this Respondent has been dragged into this litigation . There is no merits so far as this Respondent is concerned.

14. It is submitted that the Petitioner has filed a Special Leave Petition before the Hon'ble Supreme Court challenging the interim order passed by the National Green Tribunal dated 10.06.2020. The Hon'ble Supreme Court dismissed the case filed by the Respondent.

15. It is submitted that based on the interim order of the Tribunal, the collector of the District issued notices to the Petitioner threatening the disconnection of electricity and dispossession of prawn culture farm. It is submitted that since the Petitioner was only doing he prawn culture based upon the valid license issued by the Competent authority, due to the urgency, the Petitioner was constrained to file a Writ Petition before the Hon'ble Court of Andhra Pradesh. The Hon'ble High Court at Andhra Pradesh was pleased to grant an interim order and directed the Respondent to consider the objections of the Petitioner therein. It is submitted that Writ Petition only a stop gap arrangement and comprehensive adjudication only before this Hon'ble Tribunal.

16. It is submitted that this Respondent has invested a huge sum of money and it is only the source of survival/income for the entire family.

P. V. Srinivas Reddy

It is submitted that this Respondent has also availed loan from the bank in order to finance the prawn culture. If the source of income is denied the Respondent's family will not be in a position financially sustain itself.

17. It is submitted that due to no fault of these Respondents, they are unnecessarily dragged into this litigation and the livelihood of the Respondents are at threat. It is submitted that even as per the report of the Expert Committee the prawn culture is being conducted by the Respondents is perfectly legal and has got the sanction of all the competent authorities as the prawn culture is being strictly done as per the regulations and no effluent which will cause any damage to the agricultural operations are being released into any irrigation canal as alleged. It is submitted that even as per the licensing authority before issuance of the license the report is sought for with respect to source of water and if there is any impact on agricultural farms. It is submitted that only upon the satisfaction of the authorities as stated above the license is granted.

18. It is submitted that even prawn culture activities of the Respondents are subject matter of periodical checking by the Fisheries Department. It is submitted that in case there is any violation, there is always a threat of cancellation by the Competent Authority. The very fact that this Respondent has been doing prawn culture from the year 2017-2019 till date would fructify the fact that this Respondent has been strictly adhering all the Rules and Regulations imposed by the Licensing Authority and there is pollution/threat of pollution as alleged by the applicant. The Report of the Expert Committee appointed by the Hon'ble Tribunal also vindicates the case of the Respondent.

19. It is submitted that from Aqua ponds of these Respondents where the agricultural activities are being conducted are at the distance of more than 100 meters. It is submitted that even as per the report

R. Basu Sanyal

filed before this Hon'ble Tribunal, there is no mention of any contamination or damage to agricultural crops due to draining canal Pala MaduguVagu. The nature of canal is that it starts from Pittavaanapalli village and joins Royalavagu just almost at the extreme down stream before it joins Pulicat Lake and the sea. Therefore there is no cause or any apprehension for any effluent affecting the agricultural activities or the ground water or the drinking water or any of the villages nearby. At this juncture, the risk of repetition, it is submitted that very nature of the canal is only a draining canal and hence the only source for the prawn culture water to be released. In other words, license having been granted was only granted after appreciating the fact that the effluents are being treated and being let out into the draining canal. Therefore, there can never be a complaint about the alleged release of water into the draining canal in as much as that is the only source into which the water is to be released from the prawn bonds.

18 . It is submitted that without appreciating the ground realities and without appreciating the fact that if these Respondents are conducting the prawn culture strictly without indulging in any illegal activities, the applicant has filed the present application which deserves to be dismissed so far as these respondents are concerned

It is humbly prayed that this Hon'ble Tribunal be pleased to dismiss the Original application so far as this Respondent is concerned, and pass such further or other orders as this Hon'ble Tribunal deem fit and proper in the circumstances of the case and thus render Justice.

Solemnly affirmed on day of
September 2021 and the contents
were explained in Telugu after understood
the same signed his name in my presence

(P. వంశదత్తయ్య)

Before Me
T. Shyamgani
1004/2005 High Court
Advocate : Chennai
(T. Shyamgani)
25, Lakshmi Nagar
C/1 - 1

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL**

SOUTHERN ZONE AT CHENNAI

**Original Application No. 114+10122
2020**

IN THE MATTER OF

Saguturu Dayaker Reddy
S/oVenakata Subba Reddy

..Applicant

Vs

State of Andhra Pradesh,
Through its Chief Secretary,
A.P. Secretariat office
Velagapudi, Andhra Pradesh
and 65 others

..Respondents

21st
th
COUNTER AFFIDAVIT OF RESPONDENT

M/s DAKSHAYANI REDDY
SUNEETHA

COUNSEL FOR RESPONDENTS